GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:114
ANSWERED ON:21.07.2015
Fake Cards
Giluwa Shri Laxman:Khaire Shri Chandrakant Bhaurao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received complaints with regard to making of fake ration card, driving licence and voter identity card by illegal immigrants;
- (b) if so, the details thereof and the total number of such complaints received and the action taken by Police against them during each of the last three years and the current year, State-wise;
- (c) whether it is a fact that the Government does not maintain these kind of security violation information at Central level;
- (d) if so, the reason therefor along with the reaction of the Government in this regard; and
- (e) the corrective measures taken by the Government in this regard along with the details of advisories issued to the State and Police department?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (e): Certain instances of some illegal immigrants having obtained ration cards, driving licences and voter identity cards through fraudulent means have been reported. Statistical data of this nature is not centrally maintained since issue of ration cards, driving licences and voter identity cards to eligible persons and cancellation thereof entirely falls within the domain of the State Governments/Union Territory Administrations. Further, State Governments/UT Administrations are aware of the security concerns arising due to procurement of such documents by illegal immigrants. As and when such instances are detected, the State Governments/Union Territory Administrations concerned take necessary action for cancellation of such documents along with such other steps as mandated by the provisions of law.